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* IN THE HIGH COURT OF DELHI AT NEW DELHI

(66) CRL.A. 184/2022

SHARJEEL IMAMAppellant

Through: Mr. Talib Mustafa, Mr. Ahmad

Ibrahim, Advs.

versus

THE STATE OF NCT OF DELHIRespondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(67) CRL.A. 233/2022 & CRL.M.A. 29808/2023 & CRL.M.(BAIL) 620/2022

MOHD SALEEM KHANAppellant

Through: Mr.Gautam Khazanchi,

Mr. Vaibhav Dubey, Ms. Pooja Deepak, Mr. Anuj Aggarwal,

Advs.

versus

STATE (GOVT. OF NCT OF DELHI)Respondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(68) CRL.A. 271/2022

SHIFA UR REHMANAppellant

Through: Mr Bilal A. Khan & Ms. Anshu

Kapoor, Advs.

versus

STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH BEING INVESTIGATED BY SPECIAL CELL

....Respondent





Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(69)+ CRL.A. 296/2022 & CRL.M.A. 12700/2022, 12747/2022 & 14462/2022

STATEAppellant

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

versus

ISHRAT JAHAN@ PINKIRespondent

Through: appearance not given.

(70) CRL.A. 600/2022

SHADAB AHMEDAppellant

Through: appearance not given.

versus

STATE OF NCT OF DELHIRespondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(71) CRL.A. 677/2022

ATHAR KHANAppellant

Through: Ms. Varisha Sharma, Adv.

versus





STATE OF NCT OF DELHI

....Respondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(72) CRL.A. 210/2022 & CRL.M.A. 12338/2023 & 13472/2023 ABDUL KHALID SAIFI @KHALID SAIFI

.....Appellant

Through: Ms. Anushka Baruah, Adv.

versus

STATERespondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(73) CRL.A. 211/2022 & CRL.M.A. 13479/2023

GULFISHA FATIMAAppellant

Through: Mr. Sushil Bajaj, Mr. Harsh

Bora and Mr. Maulshree

Pathak, Advs.

versus

STATE GOVT OF NCT OF DELHIRespondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

(83) CRL.A. 631/2024

UMAR KHALIDAppellant

Through: Mr. Trideep Pais, Sr. Adv. with





Ms.Sanya Kumar, Mr. Sahil Ghai, Mr. Sai Vinod, Advs.

versus

STATE (GOVT OF NCT OF DELHI)

....Respondent

Through: Mr. Amit Prasad, SPP with Ms.

Ruchika Prasad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly, Advs. & Inspector Suhaib Ahmad Farooqui, SIT/Special

Cell, Delhi Police.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER

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07.10.2024

Hon'ble Division Bench could not assemble today as the Hon'ble judges are on leave.

List on 25th November, 2024.

BY ORDER

COURT MASTER

OCTOBER 7, 2024/ns

Click here to check corrigendum, if any